## 15.38 hrs.

## (xvii) PREVENTION OF SOCIAL DISABILITIES BILL, \* 2004

Title: Introduction of the Prevention of Social Disabilities Bill, 2004.

SHRI KASHIRAM RANA (SURAT): Sir, I beg to move for leave to introduce a Bill to prevent the imposition of social disabilities by a member or members of a community on a member or members of his or their own community; to provide for penalties for such an act or acts and for matters connected therewith.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to prevent the imposition of social disabilities by a member or members of a community on a member or members of his or their own community; to provide for penalties for such an act or acts and for matters connected therewith."

The motion was adopted.

SHRI KASHIRAM RANA: Sir, I introduce the Bill.

Dated 3.12.04

<sup>\*</sup> Published in the Gazette of India, Extraordinary, Part-II, Section-2

<sup>\*\*</sup>Introduced with the Recommendation of the President